

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3
Excise Appeal No.10025 of 2013

(Arising out of OIO-28-31/BVR/COMMISSIONER/2012 Dated-29/11/2012 passed by Commissioner of Central Excise-BHAVNAGAR)

Govindbhai Myatra

Manish Auto, Nagarpalika Shopping Centre,
Keshod, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.03.2022

DATE OF DECISION: 07.03.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 786 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi